Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023)

List of creditors as on: 26/12/2023

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

					inount in ()					
Sl.	Category of creditor	Summary	of claims received	Summary o	f claims admitted	Amount of	Amount of claims	Amount of claims under	Details in	Remarks, if
No.						contingent	not admitted	verification	Annexure	any
		No. of	Amount	No.	Amount of claims	claims				
		claims		of	admitted					
				claim						
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,29,31,45,655.00	2	1,19,16,49,008.00	-	10,14,96,647.00	-	0	The Document with respect to additional interest charged is not submitted hence claim is kept under verification
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1,09,23,31,860.00	3	1,08,96,41,928.00	-	26,89,932.00	-	0	
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen and Employees and Government Dues)									
9	Other creditors, if any, (other than financial creditors and operational creditors)									
	Total		2,38,54,77,515.00	5.00	2,28,12,90,936.00	-	10,41,86,579.00	-		

Annexure-1

Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 26/12/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

S		Name of creditor	Identification No.	Details of cl	aim received			Details of claim a	admitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if any
N	0.											continge nt	mutual dues,	claim not	claim	
				Date of receipt	Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set-	admitted	under	
					claimed	claim admitted	claim	security	covered by	related	share in CoC		off		verificati	
								interest	guarantee	party?					on	
								NIL								

Annexure-2

Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023)

List of creditors as on: 26/12/2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	- [Name of creditor	Identification No.	Details of claim	received	Details of claim	admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No).			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
				•	claimed	claim	claim	guarantee	related	share in	claim	dues, that may	admitted	verification	
						admitted			party?	CoC		be set- off			

Annexure - 3

Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP:17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 26/12/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim adn	nitted			Amount of contingent		Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	mutual dues, that may be set-off			
1	Union Bank of India	68,87,22,216.00 04-11-2023	68,87,22,216.00	Claim against Corporate Guarantee given to	68,87,22,216.00	68,87,22,216.00	NO	31.55	()	0	-	NIL
2	DBS Bank India Limited	60,44,23,439.00	50,29,26,792.00	Claim against Corporate Guarantee given to	50,29,26,792.00	50,29,26,792.00	NO	23.04			10,14,96,647.00	-	The details of additional interest charged is awaited hence the claim is kept under verification
	TOTAL	1,29,31,45,655.00	1,19,16,49,008.00								10,14,96,647.00	-	

Annexure – 4

Name of the Corporate Debtor: Parakkott Investment India Private Limited
Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023)

List of creditors as on: 26/12/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of clai	m received		Detai	ls of claim admitted			Amount of contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	may be set- off			
1	Saraswat Co-operative Bank Limited	02-11-2023	84,04,45,365.00	84,04,45,365.00	Claim against Corporate Guarantee given to	84,04,45,365.00	NO	38.5	0	0	0	-	
2	State Bank of India	15.11.2023	10,10,00,000.00	9,83,10,068.00	Subsidery Claim against Corporate Guarantee given to Subsidery Claim against	9,83,10,068.00	NO	4.31	0	0	26,89,932.00		
3	Omkara Assets Reconstruction Private Limited	01-11-2023	15,08,86,495.00	15,08,86,495.00	Corporate Guarantee given to	15,08,86,495.00	NO	6.91	0	0	-	-	
	Total		1,09,23,31,860.00	1,08,96,41,928.00		1,08,96,41,928.00	·				26,89,932.00		

Annexure - 5

Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023)

List of creditors as on: 26/12/2023

List of operational creditors (Workmen)

(Amount in₹)

S No	- 1	Name of authorised epresentative, if any	Identification No.	Details of	f claim received		Details of cl	aim admitted	i		Amount of any mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	that may be set-off				
								NIL							

Annexure - 6

Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023)

List of creditors as on: 26/12/2023

List of operational creditors (Employees)

(Amount in₹)

Sl.	Name of authorised	Identification Number	Details of	f claim received		Details of cl	aim admitte	d			Amount of claim under		Remarks, if any	Remarks for internal	
No.	representative, if any								contingent claim	mutual dues,	verification	admitted		purpose	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Claim	that may be set- off					
1	-														
2							NIL								
3															
4															
Claims	received on account of outs	standing Salaries of Ex-empl	oyees				•			•					
							NIL								
<u></u>			L												
Claim	s received on account of ou	tstanding Gratuity of ex-en	nployees					T	ı	1	1		T		
1			1							1					

Annexure – 7

Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023)

List of creditors as on: 26/12/2023

List of operational creditors (Government dues)

(Amount in₹)

SI	Details of Claimant	Details of claim			Details o	of claim adm	itted			Amount of	Amount	Amount	Amount of	Remarks, if
No		received								contingent	of any	of claim	claim under	any
	Department	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
				admitted		security	guarantee	party?	CoC, if		that may			
						interest			applicable		be set-off			
1														
							NIL		_	_	_		<u>-</u>	
		+												
2														

Annexure - 8

Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 26/12/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

S		Name of creditor	Details of claim receive	d		Details o	f claim adm	itted			Amount of	Amount of	Amount of claim not		Remarks, if any
I	0.		D (C) (4.1.1		lay e		T 4 4	Ixxa a	10/ 6 /	contingent claim	any mutual dues,	admitted	under verification	
			Date of receipt	Amount claimed		Nature of claim	Amount	Amount covered by	1	% of voting share in	Ciaiiii	that may			
					admitted	Ciaiiii		guarantee	1	CoC		be set-off			
L							interest								
1										-	-	-	-	-	-
2														-	-
										-	-	-	-		
3								NIL		_	_		_	-	-
								11111		-	-	-	-		

٨	n	n	ex		ra	_	o
А	п	п	ex	u	re	_	7

Name of the Corporate Debtor: Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023)

List of creditors as on: 26/12/2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl.	Name of	Details of	claim		I	Details of claim ad	mitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No.	creditor	received							continge nt	mutual dues,	claim not	claim	
									claim	that may be set-	admitted	under	
		Date of	Amount	Amount of	Nature of	Amount covered	Amount covered	Whether		off		verificati	
		receipt	claimed	claim	claim	by	by guarantee	related				on	
				admitted		security interest		party?					

NIL